

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/19742/2025 BLAPL/6955/2025	RITA SAHANI VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000024/2025
2	D-BLAPL/19748/2025 BLAPL/6956/2025	PRATAP CHANDRA RANSINGH VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BELPAHAR /132 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000024/2025
3	D-BLAPL/19750/2025 BLAPL/6957/2025	SANDEEP KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /153 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000077/2025
4	D-BLAPL/19751/2025 BLAPL/6958/2025	GULU MOHANTY VS STATE OF ODISHA	SANKET KANUNGO VS	AIR FIELD P.S. /105 /2025 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000266/2025
5	D-BLAPL/19753/2025 BLAPL/6959/2025	DIPUNA @ DIPU @ DIPAK KUMAR MALLICK VS STATE OF ODISHA	RASHMI RANJAN SINHA VS	NAUGAON /144 /2025 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000051/2025
6	D-BLAPL/19761/2025 BLAPL/6960/2025	KHETRA KUMAR VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	BISWANATHPUR /49 /2023 SPL. JUDGE (VIG),BHAWANIPATNA(Ka CT/0000124/2023
7	D-BLAPL/19768/2025 BLAPL/6961/2025	DILLIP KUMAR SINGH @ TUNA @ DILLIP SINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/0000006/2025
8	D-BLAPL/17430/2025 BLAPL/6962/2025	ARABINDA BAGHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /157 /2020 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000026/2020
9	D-BLAPL/19769/2025 BLAPL/6963/2025	BABLU @ KRUPASINDHU BARMAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /250 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000003/2025
10	D-BLAPL/19856/2025 BLAPL/6964/2025	GUNABANTA BACHHA @ MITHUN @ GUNANIDHI BACHHA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SINDHIKELA PS /127 /2025 CIVIL JUDGE (JD) CUM JMFC, BANGOM GR/0000174/2025
11	D-BLAPL/19553/2025 BLAPL/6965/2025	LATA BEHERA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	PATKURA /71 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000880/2025

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12	D-BLAPL/19560/2025 BLAPL/6966/2025	SUSANTA KUMAR SAMAL VS STATE OF ODISHA	MAHES DAS VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTALANA 2(A)CC/0000067/2025
13	D-BLAPL/19582/2025 BLAPL/6967/2025	SRIKANTA ROUT @ BALHA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TIGIRIA /105 /2025 J.M.F.C.,TIGIRIA(Cuttack) CT/0000102/2025
14	D-BLAPL/19823/2025 BLAPL/6968/2025	SAHEB KHILA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MATHILI /135 /2019 A.D.J.,MALKANGIRI(Malkangiri) TR/0000107/2019
15	D-BLAPL/18468/2025 BLAPL/6969/2025	LABA SABAR VS STATE OF ODISHA	GHANASHYAM MUDULI VS	BANAPUR P.S. /95 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000137/2024
16	D-BLAPL/19323/2025 BLAPL/6970/2025	MANABENDRA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /212 /2025 J.M.F.C,JALESWAR(Baleshwar) CT/0000239/2025
17	D-BLAPL/19517/2025 BLAPL/6971/2025	SHEIKH ALLUDDIN @ HALAL @ S.K.ALLAUDDIN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT TOWN /104 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000378/2025
18	D-BLAPL/19644/2025 BLAPL/6972/2025	PRADYUMAN KUMAR @ PRADYUMNA KUMAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /717 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR CT/0000098/2025
19	D-BLAPL/19304/2025 BLAPL/6973/2025	JAGA @ RANJAN MAHURI @ SRI RANJAN MAHURI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /75 /2022 A.D.J.,JALESWAR(Baleshwar) ST/0000376/2022
20	D-BLAPL/19734/2025 BLAPL/6974/2025	MD. FIROZ VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	BARBIL /39 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000100/2025
21	D-BLAPL/19735/2025 BLAPL/6975/2025	YUVRAJ SHAM MANE VS STATE OF ODISHA	SHYAM MANOHAR VS	KALIMELA /198 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000169/2023
22	D-BLAPL/19736/2025 BLAPL/6976/2025	HEMANT KUMAR GARADA VS STATE OF ODISHA	MANORANJAN PADHY VS	NABARANGAPUR TOWN /386 /2022 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000078/2022
23	D-BLAPL/19739/2025	SUNIL TIWARI @ SUNIL	SUNIL KUMAR PANDA	RENGALI /128 /2025

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	BLAPL/6977/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/000022/2025
24	D-BLAPL/19895/2025 BLAPL/6978/2025	RANJAN SAHU VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	GOLANTHARA (BERHAMPUR) /77 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000280/2025
25	D-BLAPL/16762/2025 BLAPL/6979/2025	SANJAY KUMAR NAIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	JASHIPUR /257 /2023 SPECIAL JUDGE (POCSO), BARIPADA(M) Spl/0000116/2023
26	D-BLAPL/19259/2025 BLAPL/6980/2025	AANAKAR @ NIRAKAR DAS VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	RAJKANIKI /333 /2025 J.M.F.C,AUL(Kendrapara) GR/0000516/2025
27	D-BLAPL/19366/2025 BLAPL/6981/2025	SUDHIR @ SUDRA ORAM VS STATE OF ODISHA	SANJIT MISHRA VS	JODA /16 /2022 A.D.J.,CHAMPUA(Kendujhar) ST/0000029/2022
28	D-BLAPL/19532/2025 BLAPL/6982/2025	ABHIJEET SABAR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BAIDYANATHPUR /41 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000007/2025
29	D-BLAPL/19551/2025 BLAPL/6983/2025	SAKEEL @ SAKIL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KORAPUT TOWN /107 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000385/2025
30	D-BLAPL/19941/2025 BLAPL/6984/2025	RADHIKA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /18 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000083/2025
31	D-BLAPL/19942/2025 BLAPL/6985/2025	SHARMILA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /18 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000083/2025
32	D-BLAPL/20048/2025 BLAPL/6986/2025	VISHAL JOSHI @ VISAL JOSHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	G.R.P.S. (TITILAGARH) /62 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000032/2025
33	D-BLAPL/20049/2025 BLAPL/6987/2025	VIVEK JOSHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	G.R.P.S. (TITILAGARH) /62 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000032/2025
34	D-BLAPL/19210/2025 BLAPL/6988/2025	RUSTAM KHAN VS	DEBASIS MISHRA VS	LINGARAJ P.S. /26 /2025 J.M.F.C.,BHUBANESWAR(Khordha)

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35	D-BLAPL/19773/2025 BLAPL/6989/2025	STATE OF ODISHA RABINDRA BARIK @ BABULI VS	PRANAY KUMAR MAHARAJ VS	CT/0000062/2025 JEYPORE SADAR /93 /2025 SPECIAL JUDGE,JEYPORE(Koraput)
36	D-BLAPL/19896/2025 BLAPL/6990/2025	STATE OF ODISHA RAMU @ B.RAMU VS	LOKANATH NAIK VS	TR/0000022/2025 CANTONMENT ROAD /123 /2025 J.M.F.C.(II),CUTTACK(Cuttack)
37	D-BLAPL/19862/2025 BLAPL/6991/2025	STATE OF ODISHA SOMANATH MEKAP VS	PRANAYA KUMAR DASH VS	GR/0000712/2025 NCB BHUBANESWAR /2 /2025 SPECIAL JUDGE, NIMAPARA(Puri)
38	D-BLAPL/20076/2025 BLAPL/6992/2025	UNION OF INDIA DASA@KARTIK SAMANTARAY @ KARTIKESWAR VS	BHARAT JALLI VS	Spl/0000021/2025 PURI SADAR /445 /2024 SPECIAL JUDGE, PURI(Puri)
39	D-BLAPL/19875/2025 BLAPL/6993/2025	STATE OF ODISHA JILAPI @ BASANTA SAHU VS	SANJIB KUMAR BHANJADEO VS	TR/0000045/2025 PURUSHOTTAMPUR /14 /2025 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P
40	D-BLAPL/19222/2025 BLAPL/6994/2025	STATE OF ODISHA SONU DIGAL VS	DEBASIS MISHRA VS	GR/0000014/2025 NAYAPALLI P.S. /249 /2025 DISTRICT & SESIONS JUDGE,BHUBANE
41	D-BLAPL/19489/2025 BLAPL/6995/2025	STATE OF ODISHA TANKA @ SUDARSAN BARI VS	SK. ZAFARULLA VS	TR/0000272/2025 TIRING /159 /2024 A.D.J.,RAIRANGAPUR(Mayurbhanj)
42	D-BLAPL/19842/2025 BLAPL/6996/2025	STATE OF ODISHA API PEDENTI VS	GOKULANANDA SAHU VS	ST/0000022/2025 CHANDILI /198 /2024 A.D.J.,RAYAGADA(Rayagada)
43	D-BLAPL/19604/2025 BLAPL/6997/2025	STATE OF ODISHA ROHIT KUMAR JAISWAL VS	DIPTIMAYEE LENKA VS	TR/0000027/2024 CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C.,KUJANG(Jagatsinghapur)
44	D-BLAPL/19864/2025 BLAPL/6998/2025	STATE OF ODISHA NATA @ DIBYARANJAN BEHERA VS	PRANAB KUMAR PRUSTY VS	GR/0000557/2024 ATHGARH /138 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
45	D-BLAPL/19883/2025 BLAPL/6999/2025	STATE OF ODISHA BANUA PANGI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CT/0000324/2025 Judambo /4 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000156/2025

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46	D-BLAPL/19931/2025 BLAPL/7000/2025	SURENDRA SAHOO VS STATE OF ODISHA	DEBASISH SAMAL VS	DHUSURI /108 /2025 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000215/2025
47	D-BLAPL/19579/2025 BLAPL/7001/2025	SARAT CHANDRA PARICHA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /88 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000084/2024
48	D-BLAPL/19933/2025 BLAPL/7002/2025	DEBASIS PATTANAIAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KHURDA MODEL /226 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000507/2024
49	D-BLAPL/19580/2025 BLAPL/7003/2025	SANJAYA BEBIRIA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /88 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000084/2024
50	D-BLAPL/17040/2025 BLAPL/7004/2025	BIRENDRA KUMAR MANGARAJ @ BAPI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	SPL.TASK FORCE /17 /2020 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000226/2020
51	D-BLAPL/19818/2025 BLAPL/7005/2025	GOPINATH SINGH BABU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	DEOGAON /159 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000864/2025
52	D-BLAPL/19774/2025 BLAPL/7006/2025	BIREN SAHOO VS STATE OF ODISHA	KARUNAKAR GAYA VS	JUDUM /43 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000055/2025
53	D-BLAPL/19885/2025 BLAPL/7007/2025	MENAKA SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /250 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000103/2025
54	D-BLAPL/19661/2025 BLAPL/7008/2025	NARAYAN GHADEI @ TULU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /410 /2025 J.M.F.C.,POLSARA(Ganjam) GR/0000407/2025
55	D-BLAPL/20017/2025 BLAPL/7009/2025	UTKAL DAS VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	KEONJHAR SADAR /184 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(B GR/0000645/2025
56	D-CMAPL/21804/2025 CMAPL/197/2025	KANAKLATA BARIK VS CHIEF EXECUTIVE OFFICER, ELECTRICAL , TPNODL, BALASORE	ADV. VS	// (//
57	D-CMP/26454/2025	KASA DIGAL	RANJAN KUMAR ROUT	//

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	CMP/1000/2025	VS MARKANDA DIGAL	VS	CIVIL JUDGE(SD),PHULBANI(Kandhamal) CS/0000027/2021
58	D-CMP/22915/2025 CMP/989/2025	KSHIRA NAIK VS MANSINGH KANTA	JIBAN RANJAN DASH VS	// A.D.J.,DHARAMGARH(Kalahandi) CVREV/0000002/2024
59	D-CMP/26532/2025 CMP/990/2025	MANGATRAM MARNDI VS KAMESWAR TUDU	SWARUP KUMAR PATNAIK VS	// CIVIL JUDGE (SD),RAIRANGAPUR(Mayurbhanj) CS/0000150/2019
60	D-CMP/26552/2025 CMP/991/2025	DEBRAJ SAHU @ DEBARAJ SAHU VS CHATURBHUJA SAHU	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) CS/0000224/2023
61	D-CMP/26023/2025 CMP/992/2025	BISWANATH NAYAK VS SARA BIBI	AMITAV TRIPATHY VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagarh) EC/0000003/2009
62	D-CMP/26026/2025 CMP/993/2025	HARYANA @ HARIYANA NAGRIK SANGH VS SANDEEP KUMAR AGARWAL	RAMESH KUMAR AGRAWAL VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000167/2023
63	D-CMP/26497/2025 CMP/994/2025	SNIGDHASHREE PRADHAN VS RAJESH KUMAR PRADHAN	LINGARAJ SARANGI VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESHWAR CS/0000788/2015
64	D-CMP/25525/2025 CMP/995/2025	DEBASISH PRADHAN VS MADHUCHANDA	TRILOCHAN DASH VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CMA/0000041/2022
65	D-CMP/26590/2025 CMP/996/2025	GHANA MAHARANA VS AKHAYA KUMAR JENA	VIVASWAT MOHAPATRA VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000165/2016
66	D-CMP/26549/2025 CMP/997/2025	SANJIB NAYAK VS DR.KAUSALYA BEHERA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) CS/0000386/2015
67	D-CMP/26376/2025 CMP/998/2025	ARUN KUMAR JHA VS M/S KISHANGARH GRANITES PVT. LTD., KISHANGARH	SAROJ KUMAR PADHI VS	// SR CIVIL JUDGE (COMMERCIAL COURT),KISHANGARH EC/0000272/2024
68	D-CMP/24483/2025 CMP/999/2025	DILLIP KUMAR NAYAK VS	ACHYUTANANDA PATTANAİK VS	// CIVIL JUDGE (JD),BHUBANESHWAR(Khordha)

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69	D-CONTC/21028/2025 CONTC/2962/2025	MANMOHAN @ MANORANJAN BEHERA PRAFULLA KUMAR BHOI VS SALINI PANDIT,IAS	ADV. VS	CS/0000649/2020 // ()
70	D-CONTC/23028/2025 CONTC/2963/2025	PUSPANJALI BEHERA VS SASWAT RANJAN DASH, TAHASILDAR, BARAMBA	SHUBHASHREE PRADHAN VS	// ()
71	D-CONTC/23416/2025 CONTC/2964/2025	HARIHAR BEHERA VS ANU GARG, I.A.S	ADV. VS	// ()
72	D-CONTC/23436/2025 CONTC/2965/2025	BHABAGRAHI SAHOO VS ANU GARG, I.A.S	ADV. VS	// ()
73	D-CONTC/24241/2025 CONTC/2966/2025	PRAKASH RAO ACHARY VS SANJEEB KUMAR MISHRA, PRINCIPAL SECRETARY S.T AND S.C DEVELOPMENT DEPT., BBSR	ADV. VS	// ()
74	D-CONTC/24247/2025 CONTC/2967/2025	KHIROD PRASAD RAUT VS USHA PADHEE,IAS	ADV. VS	// ()
75	D-CONTC/24596/2025 CONTC/2968/2025	SANTOSH KUMAR PAL VS ASWATHY S, IAS	ADV. VS	// ()
76	D-CONTC/24946/2025 CONTC/2969/2025	SAROJ KUMAR MOHANTY VS DURGA CHARAN BEHERA,ENGINEER-IN-CHIEF,ODISHA	ADV. VS	// ()
77	D-CONTC/24950/2025 CONTC/2970/2025	SUBAS CHANDRA MOHANTY VS DURGA CHARAN BEHERA, ENGNR. IN CHIEF (CIVIL), ODISHA	ADV. VS	// ()
78	D-CONTC/24978/2025 CONTC/2971/2025	PRANGYASMITA MOHAPATRA VS JAGABANDHU SAHOO,D.P.C (SSA),BHADRAK	ADV. VS	// ()
79	D-CONTC/24998/2025 CONTC/2972/2025	KAIBALYA SANDHA VS BIJAYA KUMAR PATRA, BLOCK EDUCATION OFFICER,NAKTIDEULA,SAMBALPUR	ADV. VS	// ()

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80	D-CONTC/25003/2025 CONTC/2973/2025	SUDAM KUMAR MAJHI VS NIRLIPTA MOHANTY,EXECUTIVE OFFICER,BALASORE MUNICIPALITY	ADV. VS	// 0 //
81	D-CONTC/25054/2025 CONTC/2974/2025	PRABHURAM GHOSH VS KALI PRASANNA MOHAPATRA,IAS	PRATYASISH MOHANTY VS	// 0 //
82	D-CONTC/25071/2025 CONTC/2975/2025	MITU BISWAL VS ANU GARG,IAS	ADV. VS	// 0 //
83	D-CONTC/25081/2025 CONTC/2976/2025	MAMATA SWAIN VS BRUNDBAN SATAPATHY,DIRECTOR,ELEMENTARY EDU.,ODISHA	ADV. VS	// 0 //
84	D-CONTC/25084/2025 CONTC/2977/2025	SANYASI BARIK VS ANANYA DAS,IAS	ADV. VS	// 0 //
85	D-CONTC/25086/2025 CONTC/2978/2025	B.KRISHNA PATRA VS ANANYA DAS,IAS	ADV. VS	// 0 //
86	D-CONTC/25233/2025 CONTC/2979/2025	DEEPANSU SEKHAR KUNDU VS INDRAMANI TRIPATHY,DIRECTOR,ST AND SC DEVELOPMENT DEPT.,ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
87	D-CONTC/25286/2025 CONTC/2980/2025	ACHYUTANANDA PATTANAYAK VS SUBRAT KUMAR PANDA,COLLECTOR-CUM-CEO OF ZILLA PARISHAD,BOUDH	SUBHASREE MOHANTY VS	// 0 //
88	D-CONTC/26525/2025 CONTC/2981/2025	AKSHAYA KUMAR DASH VS GIRISH S.N.,IAS	ADV. VS	// 0 //
89	D-CONTC/25870/2025 CONTC/2982/2025	MIHIR KUMAR BISWAL VS SK.JAMIRUDDIN,COMMNR.-CUM-SECY., REVENUE AND D.M, ODISHA	ADV. VS	// 0 //
90	D-CONTC/25289/2025 CONTC/2983/2025	PRABINA KUMAR PRADHAN VS SUBRAT KUMAR PANDA,COLLECTOR-CUM-CEO OF ZILLA PARISHAD,BOUDH	SUBHASHREE MOHANTY VS	// 0 //
91	D-CONTC/25292/2025	GEETANJALI PRADHAN	SUBHASREE MOHANTY	//

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	CONTC/2984/2025	VS	VS	0
		SUBRAT KUMAR PANDA,COLLECTOR-CUM-CEO OF ZILLA PARISHAD,BOUDH		//
92	D-CONTC/25296/2025	PRABHATI DASH	SUBHASREE MOHANTY	//
	CONTC/2985/2025	VS	VS	0
		SUBRAT KUMAR PANDA,COLLECTOR-CUM-CEO OF ZILLA PARISHAD,BOUDH		//
93	D-CONTC/25313/2025	M/S.BANSAL INFRAPROJECTS PVT LTD, BOLANGIR	ADV	//
	CONTC/2986/2025	VS	VS	0
		SANJAY SINGH, COMMNR. CUM SECY., WORKS DEPT., ODISHA		//
94	D-CONTC/25595/2025	SIMANCHAL MOHAPATRA	ADV.	//
	CONTC/2987/2025	VS	VS	0
		ASWATHY S.,IAS		//
95	D-CONTC/25776/2025	SUPRAVA DAS	ADV.	//
	CONTC/2988/2025	VS	VS	0
		SATYABRATA SAHU,IAS		//
96	D-CONTC/18782/2025	DILLIP KUMAR DAS	ADV.	//
	CONTC/2989/2025	VS	VS	0
		SHALINI PANDIT, IAS		//
97	D-CONTC/26205/2025	DR.KABIR CHARAN SWAIN	KUNAL KUMAR SWAIN	//
	CONTC/2990/2025	VS	VS	0
		ARAVIND AGRAWAL,IAS		//
98	D-CONTC/23406/2025	BUDHURAM DHAN	ADV	//
	CONTC/2991/2025	VS	VS	0
		USHA PADHI, PRINCIPAL SECRETARY, COMMERCE AND TRANSPORT DEPTT.		//
99	D-CONTC/26319/2025	PRASANTA KUMAR ROUT	AMBIKA PRASAD RAY	//
	CONTC/2992/2025	VS	VS	0
		HARISH CHANDRA NAYAK,ADDL. COMMNR. ENFORCEMENT, B.D.A		//
100	D-CONTC/26568/2025	LILI MISHRA	PRADEEP KUMAR MAHAPATRA	//
	CONTC/2993/2025	VS	VS	0
		GAURAV SHIVAJI ISALWAR,COLLECTOR,BALANGIR		//
101	D-CONTC/23939/2025	NIRANJAN LENKA	ADV	//
	CONTC/2994/2025	VS	VS	0
		P B VERMA, REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA, BBSR		//
102	D-CONTC/25032/2025	UMESH CHANDRA BEHERA	ADV.	//
	CONTC/2995/2025	VS	VS	0

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		AMIT RANJAN HOTA,TAHASILDAR,KHAIRA,BALASORE		//
103	D-CONTC/25873/2025 CONTC/2996/2025	SAMIR KUMAR SENAPATI VS SALINI PANDIT,IAS	SANGRAM JENA VS	// () //
104	D-CONTC/25035/2025 CONTC/2997/2025	DURYODHAN BHUTIA VS SALINI PANDIT,IAS	ADV. VS	// () //
105	D-CONTC/26088/2025 CONTC/2998/2025	SMARANIKA RAY VS DATTATRAYA BHAUSAHEB SINDHE, COLLECTOR CUM CEO, ZILLA PARISHAD CUTTACK	ADV VS	// () //
106	D-CONTC/26721/2025 CONTC/2999/2025	MINAKETAN SWAIN VS SMRUTI RANJAN PRADHAN,IAS	ADV VS	// () //
107	D-CONTC/25099/2025 CONTC/3000/2025	MANMATH KUMAR ROUT VS ANU GARG,IAS	ADV. VS	// () //
108	D-CONTC/26723/2025 CONTC/3001/2025	BANALATA PATRA VS SAROJ KANTA NAYAK, TAHASILDAR, DERABISH,KENDRAPARA	ADV VS	// () //
109	D-CONTC/25103/2025 CONTC/3002/2025	SHRIDHAR ROUT VS ANU GARG,IAS	ADV. VS	// () //
110	D-CONTC/25104/2025 CONTC/3003/2025	SHIBARAM DAS VS ANU GARG,IAS	ADV. VS	// () //
111	D-CONTC/25302/2025 CONTC/3004/2025	LAXMAN SWAIN VS ARVIND AGARWAL,IAS	SANGRAM JENA VS	// () //
112	D-CONTC/24461/2025 CONTC/3005/2025	RAJANIRANI PATI VS KUNJA BIHARI PRADHAN, BLOCK EDUCATION OFFICER,THAKURMUNDA	ADV. VS	// () //
113	D-CONTC/25352/2025 CONTC/3006/2025	SUDAM CHARAN SAHU VS BALAGOPAL SAHU,PRESIDENT,BURDA PRIMANRY AGRICULTURAL COOPERATIVE SOCIETY LTD.,BALANGIR	ADV. VS	// () //

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114	D-CONTC/24572/2025 CONTC/3007/2025	JATADHARI NAIK VS DIBYA JYOTI PARIDA, COLLECTOR, GANJAM	ADV. VS	// 0 //
115	D-CONTC/24573/2025 CONTC/3008/2025	PANKAJA NAIK VS DIBYA JYOTI PARIDA, COLLECTOR, GANJAM	ADV. VS	// 0 //
116	D-CONTC/25413/2025 CONTC/3009/2025	ASHOK KUMAR CHARCHI VS MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
117	D-CONTC/25427/2025 CONTC/3010/2025	BASANTA KUMAR SENAPATI VS MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
118	D-CONTC/26756/2025 CONTC/3011/2025	BIJAYALAXMI MISHRA VS DR. BRUNDHA D, IAS	ADV. VS	// 0 //
119	D-CONTC/26757/2025 CONTC/3012/2025	SWAYAM PRAJNA RAY VS SANJAY KUMAR SINGH, P. SECY, WORKS DEPT., ODISHA	ADV. VS	// 0 //
120	D-CRLMA/19870/2025 CRLMA/90/2025	JITENDRA KUMAR RANSINGH VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	FATEGARH /71 /2012 A.D.J., NAYAGARH (Nayagarh) ST/0000138/2012
121	D-CRLMA/19378/2025 CRLMA/91/2025	AMIT JENA@NIKHIL JENA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	BADABAZAR /166 /2025 A.D.J. CUM SPECIAL JUDGE, BERHAMPUR Spl/0000027/2025
122	D-CRLMC/19867/2025 CRLMC/2429/2025	AJAYA KUMAR NANDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /152 /2025 4TH A.D.J. CUM SPL. JUDGE (POCSO) BE TR/0000277/2025
123	D-CRLMC/19874/2025 CRLMC/2430/2025	RANKANIDHI SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHAMPUA /12 /2025 SPECIAL JUDGE, CHAMPUA (Kendujhar) Spl/0000005/2025
124	D-CRLMC/14691/2025 CRLMC/2431/2025	BRUNDABATI PATTANAYAK@PATNAIK VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	CHANDRASEKHARPUR /429 /2021 DISTRICT & SESSIONS JUDGE, BHUBANESHWAR TR/0000457/2021
125	D-CRLMC/17398/2025	PRABHAT KUMAR ROUT	AJIT CHANDRA MOHAPATRA	//0

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	CRLMC/2432/2025	VS STATE OF ODISHA	VS	J.M.F.C.,(R),ROURKELA(Sundargarh) CRMC/0000034/2024
126	D-CRLMC/18830/2025 CRLMC/2433/2025	RAGHUNATH SAHOO VS STATE OF ODISHA	DIGAMBARA MISHRA VS	SAMBALPUR VIGILANCE /89 /2011 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000012/2013
127	D-CRLMC/19701/2025 CRLMC/2434/2025	DHANIRAM SAHU VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	//0 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA ICC/0000007/2011
128	D-CRLMC/19831/2025 CRLMC/2435/2025	BIGINI @ BIGHNESAR NAYAK @ BIGHNESWAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NARASINGHPUR /116 /2023 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000203/2023
129	D-CRLMC/19834/2025 CRLMC/2436/2025	BIGINI @ BIGHNESAR NAYAK @ BIGHNESWAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NARASINGHPUR /231 /2024 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000006/2025
130	D-CRLMC/19381/2025 CRLMC/2437/2025	PAVI @ PRAVAKAR BEHERA VS STATE OF ODISHA	PULAKESH MOHANTY VS	ANGUL TOWN /65 /2003 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug CT/0000915/2003
131	D-CRLMC/19605/2025 CRLMC/2438/2025	RAJU NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /227 /2011 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000813/2011
132	D-CRLMC/20020/2025 CRLMC/2439/2025	AMAR PRASAD JALLY VS STATE OF ODISHA	CHINMAY MOHANTY VS	KRUSHNA PRASAD /220 /2024 J.M.F.C.,PURI(Puri) GR/0000646/2024
133	D-CRLMC/20025/2025 CRLMC/2440/2025	SIDHARTHA SANKAR DAS VS JNANA RANJAN KAR	SANJAT DAS VS	LALBAG /27 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000065/2023
134	D-CRLMC/20119/2025 CRLMC/2441/2025	SASHIKANTA BEHERA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// J.M.F.C.,JALESWAR(Baleshwar) ICC/0000097/2021
135	D-CRLMC/20191/2025 CRLMC/2442/2025	M.STEPHEN @ STEPHEN.M VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /494 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001996/2024
136	D-CRLMP/19876/2025 CRLMP/809/2025	ARATI MAHARANA VS	AMLAN SHAKTI PAUL VS	BHARATPUR PS /295 /2025 ()

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137	D-CRLMP/19536/2025 CRLMP/810/2025	STATE OF ODISHA DAMODAR PANDA VS	JYOTIRMAYA SAHOO VS	// //0 ()
138	D-CRLMP/19406/2025 CRLMP/811/2025	STATE OF ODISHA UPAMA OJHA VS	BYOMAKESH TRIPATHY VS	// //0 ()
139	D-CRLMP/19804/2025 CRLMP/812/2025	STATE OF ODISHA CHAITANYA SAHU VS	ASHIS KUMAR MISHRA VS	// KESINGA /186 /2025 ()
140	D-CRLMP/19625/2025 CRLMP/813/2025	THE STATE OF ODISHA RAGHUNATH SAHOO VS	KSHIROD KUMAR ROUT VS	// CHANDABALI /472 /2024 ()
141	D-CRLMP/19522/2025 CRLMP/814/2025	STATE OF ODISHA SUNIL KUMAR PANIGRAHY VS	SUJIT KUMAR PATTNAIK VS	// //0 ()
142	D-CRLMP/19550/2025 CRLMP/815/2025	STATE OF ODISHA SUDHANSU BISWAL @ SUDHANSHU KUMAR BISWAL VS	MANOJ PANIGRAHI VS	// // ()
143	D-CRLMP/19529/2025 CRLMP/816/2025	STATE OF ODISHA PRASANT KUMAR DAS VS	SUJIT KUMAR PATTNAIK VS	// //0 ()
144	D-FAO/26378/2025 FAO/308/2025	STATE OF ODISHA STATE OF ODISHA VS HAREKRUSHNA BARIK	SASWAT DAS,A.G.A VS	// // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000104/2021
145	D-FAO/26586/2025 FAO/309/2025	THE MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.,BBSR VS TAPAN KUMAR NAYAK	ADAM ALI KHAN VS	// // COMNR.FOR EMPLOYEES COMP./ASST EC/0000484/2016
146	D-LAA/16037/2025 LAA/34/2025	G.M.,WATCO DIVISION, SAMBALPUR VS ALEKHIKA PANI	PRASANNA KUMAR BHUYAN VS	// // PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000064/2021
147	D-MACA/25016/2025 MACA/757/2025	D.M., CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,KHURDA VS DAMAYANTI SAHOO	ADAM ALI KHAN VS	// // IST MACT, PURI(Puri) Mac/0000211/2018

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148	D-MACA/23211/2025 MACA/758/2025	NITYANANDA BISOI VS SANJAY KUMAR SWAIN	KAPILA CHARAN NAYAK VS	// II MACT,CUTTACK(Cuttack) Mac/0000425/2014
149	D-MACA/24025/2025 MACA/759/2025	NEW INDIA ASSURANCE CO. LTD., CUTTACK VS MAMI PANDUA	PRASANTA KUMAR MISHRA VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000258/2022
150	D-MATA/22851/2025 MATA/261/2025	MANJU LATA PRADHAN @ SWAIN VS MAHESHWAR SWAIN	LAXMI SHARMA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000183/2022
151	D-RPFAM/26132/2025 RPFAM/178/2025	ANIL MAJHI VS SITA MAJHI @ JHANKAR	PURNA CHANDRA BEHERA VS	// JUDGE, FAMILY COURT, BOUDH(Baudh Crp/0000004/2023
152	D-RSA/22223/2025 RSA/326/2025	ALAKA PATRO VS HEMALATA PATRO	UMA CHARAN MISHRA VS	// 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP RFA/0000006/2022
153	D-RSA/22671/2025 RSA/327/2025	MADANABATI PATRA VS EXECUTIVE ENGINEER, R AND B (MECHANICAL) DIVISION, GANJAM	PREMRAJ GOUDA VS	// CIVIL JUDGE (SD),KORAPUT(Koraput) CS/0000156/2015
154	D-RSA/24147/2025 RSA/328/2025	SABITRI MOHAPATRA VS RAGHUNATH SINGH	SOURAV SUMAN BHUYAN VS	// 2ND A.D.J.,CUTTACK(Cuttack) RFA/0000203/2016
155	D-RSA/23047/2025 RSA/329/2025	SATYANANDA BALA SAMANTA VS SRIMATI DAS	SAIBRATA RATH VS	// A.D.J.,DHENKANAL(Dhenkanal) RFA/0000007/2022
156	D-TRP(C)/26239/2025 TRP(C)/200/2025	KEDARNATH SHARMA VS STATE OF ODISHA	LAXMI SHARMA VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000174/2025
157	D-TRPCRL/18288/2025 TRPCRL/49/2025	SATYAPATHA BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	REAMAL /163 /2018 J.M.F.C,REAMAL(Debagarh) CT/0000294/2018
158	D-TRPCRL/20145/2025 TRPCRL/50/2025	SUDHANSU KUMAR ACHARYA VS SANJAY KUMAR SAMANTA	KULDEEP MOHANTY VS	//0 J.M.F.C. BALASORE(RURAL)(Baleshwar) ICC/0000039/2024
159	D-WA/17427/2025	COMMISSIONER CUM SECRETARY ,DEPARTMENT OF HIGHER EDUCATION ,GOVT. OF ODISHA	ANIL SWAIN,A.G.A	//

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	WA/1036/2025	VS	VS	0
		NIRANJAN MISHRA		//
160	D-WA/18485/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A	//
	WA/1037/2025	VS	VS	0
		RANJIT KUMAR SAMAL		//
161	D-WA/19198/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1038/2025	VS	VS	0
		DR. DIPTIKANTA DORA		//
162	D-WA/22044/2025	PRINCIPAL SECRETARY TO GOVT., WORKS DEPTT., ODISHA	SASWAT DAS,A.G.A	//
	WA/1039/2025	VS	VS	0
		NIRANJAN BAHINIPATI		//
163	D-WA/17488/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//
	WA/1040/2025	VS	VS	0
		MALAYA KUMAR CHHOTRAY		//
164	D-WA/19507/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	//
	WA/1041/2025	VS	VS	0
		KAILASH KUMAR PADHI		//
165	D-WA/19796/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
	WA/1042/2025	VS	VS	0
		SRINIBASH KAR		//
166	D-WA/22892/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A	//
	WA/1043/2025	VS	VS	0
		DUKHINI BEHERA		//
167	D-WA/25543/2025	P. SRIRAM PRASAD	SAMEER KUMAR DAS	//
	WA/1044/2025	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/17065/2025	GOVINDA BALLAV SAHU	DILLIP KUMAR SAHU	//
	WP(C)/18429/2025	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/25394/2025	CH. JAYALAXMI ACHARY	BIJAYA KUMAR BEHERA 1	//
	WP(C)/18430/2025	VS	VS	0
		THE STATE OF ODISHA		//
170	D-WP(C)/22913/2025	NRUSINGH PRASAD SUNDARAY	SANJAY KUMAR SAMANTARAY	//
	WP(C)/18431/2025	VS	VS	0

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171	D-WP(C)/23690/2025 WP(C)/18432/2025	STATE OF ODISHA SUCHISHREE PRADHAN VS	BIBHUTI BHUSAN MISHRA VS	// // 0
172	D-WP(C)/25434/2025 WP(C)/18433/2025	STATE OF ODISHA RANJAN KUMAR PRADHAN VS	SIDHESWAR MALLIK VS	// // 0
173	D-WP(C)/25590/2025 WP(C)/18434/2025	STATE OF ODISHA NILAMANI PRUSTY VS	AMULYA KUMAR NAYAK VS	// // 0
174	D-WP(C)/25735/2025 WP(C)/18435/2025	STATE OF ORISSA SANDHYARANI DAS VS	ADYASIDHI MISHRA VS	// // 0
175	D-WP(C)/25826/2025 WP(C)/18436/2025	STATE OF ODISHA SUDHANSHU RANJAN DASH VS	TUSAR KANTA MAHANTA VS	// // 0
176	D-WP(C)/25288/2025 WP(C)/18437/2025	STATE OF ODISHA SK. RAHEMAT VS	MANOJ KUMAR MOHANTY VS	// // 0
177	D-WP(C)/26496/2025 WP(C)/18438/2025	STATE OF ODISHA KSHITISH KUMAR MISHRA VS	ANIRUDHA SANGANERIA VS	// // 0
178	D-WP(C)/25419/2025 WP(C)/18439/2025	INDIAN OVERSEAS BANK, REGIONAL OFFICE, BBSR SUBRAT MISHRA VS	MOHAMMED RIAZ VS	// // 0
179	D-WP(C)/23480/2025 WP(C)/18440/2025	STATE OF ODISHA KALA SURESH PATRO VS	JAGAMOHAN PATTANAİK VS	// // 0
180	D-WP(C)/25161/2025 WP(C)/18441/2025	STATE OF ODISHA GOURANGA SAHOO VS	BISWARANJAN DALAI VS	// // 0
181	D-WP(C)/26582/2025 WP(C)/18442/2025	STATE OF ODISHA JEETESHU JENA VS UCO BANK	KHAN MAHMOODUL HASAN NIAMATI VS	// // 0 //

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182	D-WP(C)/26609/2025 WP(C)/18443/2025	EXECUTIVE ENGINEER (ELECT) TITILAGARH ELECTRICAL DIVISION TPWODL,BOLANGIR VS K.K.HARIDARSAN NAIR @ HARIDAS NARI	PRASANTA KUMAR TRIPATHY VS	// 0 //
183	D-WP(C)/25832/2025 WP(C)/18444/2025	DR.JAYADEV GOUDA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
184	D-WP(C)/25825/2025 WP(C)/18445/2025	NRUSINGHA CHARAN PRADHAN VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
185	D-WP(C)/25877/2025 WP(C)/18446/2025	DR. SIRISA KUMAR SHADANGI VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
186	D-WP(C)/23823/2025 WP(C)/18447/2025	PRAFULLA KUMAR BHOI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
187	D-WP(C)/25830/2025 WP(C)/18448/2025	SANTANU KUMAR DASH VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
188	D-WP(C)/26699/2025 WP(C)/18449/2025	RASESWARI BAG VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
189	D-WP(C)/20379/2025 WP(C)/18450/2025	MADHUSMITA DAS VS STATE OF ODISHA	H.N.TRIPATHY VS	// 0 //
190	D-WP(C)/26789/2025 WP(C)/18451/2025	JITENDRA KUMAR MAHALIK VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
191	D-WP(C)/22935/2025 WP(C)/18452/2025	BIJAY PATRA VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //
192	D-WP(C)/25863/2025 WP(C)/18453/2025	SATRUGHAN JENA VS THE STATE OF ODISHA	AMIYA KUMAR TARAI VS	// 0 //
193	D-WP(C)/25918/2025	MANINI SENAPATI	PANCHANAN PANIGRAHI	//

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	WP(C)/18454/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/25443/2025 WP(C)/18455/2025	JANAKIBALLAVA PANDA VS SANGITA PANDA	GYANA RANJAN MAHAPATRA VS	// 0 //
195	D-WP(C)/26680/2025 WP(C)/18456/2025	SUDAM MEHER VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
196	D-WP(C)/25928/2025 WP(C)/18457/2025	SUCHISMITA MOHANKUD VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
197	D-WP(C)/26719/2025 WP(C)/18458/2025	PRAMODA KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
198	D-WP(C)/21605/2025 WP(C)/18459/2025	BALAKRISHNA DANDASENA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
199	D-WP(C)/25125/2025 WP(C)/18460/2025	SUMAN DAS VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
200	D-WP(C)/26847/2025 WP(C)/18461/2025	KRISHNA CHANDRA PATEL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
201	D-WP(C)/25879/2025 WP(C)/18462/2025	ANJANA PARIDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
202	D-WP(C)/25401/2025 WP(C)/18463/2025	SIDHESWAR BEHERA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
203	D-WP(C)/25424/2025 WP(C)/18464/2025	JAYAKRUSHNA MAHANTA VS STATE OF ODISHA	KAMALAKANTA MOHANTY VS	// 0 //
204	D-WP(C)/25559/2025 WP(C)/18465/2025	PARAMESWAR MAJHI VS	ARJUNA CHARANA BEHERA VS	// 0

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205	D-WP(C)/25363/2025 WP(C)/18466/2025	STATE OF ODISHA MANJULATA MALLA VS	ANUP UDAYA SENAPATI VS	// // 0
206	D-WP(C)/26274/2025 WP(C)/18467/2025	STATE OF ODISHA SANJAY KUMAR AGRAWAL VS	SUBHAM AGRAWAL VS	// // 0
207	D-WP(C)/25416/2025 WP(C)/18468/2025	STATE OF ODISHA PRADEEP KUMAR PARIDA VS	RAMDAS ACHARY VS	// // 0
208	D-WP(C)/25560/2025 WP(C)/18469/2025	STATE OF ODISHA JAGABANDHU PUTEL VS	ARJUNA CHARANA BEHERA VS	// // 0
209	D-WP(C)/25370/2025 WP(C)/18470/2025	STATE OF ODISHA RAKESH KUMAR PATRA VS	KOUSIK ANANDA GURU VS	// // 0
210	D-WP(C)/25563/2025 WP(C)/18471/2025	STATE OF ODISHA CHANDRAKANTA BHOI VS	ARJUNA CHARANA BEHERA VS	// // 0
211	D-WP(C)/25389/2025 WP(C)/18472/2025	STATE OF ODISHA BIKASH PANIGRAHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
212	D-WP(C)/25978/2025 WP(C)/18473/2025	STATE OF ODISHA SOMANATH SATAPATHY VS	NIRANJAN NAYAK VS	// // 0
213	D-WP(C)/25390/2025 WP(C)/18474/2025	STATE OF ODISHA PADMA NAHAK VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
214	D-WP(C)/26589/2025 WP(C)/18475/2025	STATE OF ODISHA DEBASISH ROUT VS	BIJAY KUMAR MOHANTY VS	// // 0
215	D-WP(C)/25457/2025 WP(C)/18476/2025	STATE OF ODISHA RITESH RANJAN ROUT VS	DILLIP KUMAR MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/25391/2025 WP(C)/18477/2025	AMRUTA CHANDRA PATRO VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
217	D-WP(C)/26040/2025 WP(C)/18478/2025	ANUPAMA GOUDA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
218	D-WP(C)/26035/2025 WP(C)/18479/2025	DALIMBA PATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
219	D-WP(C)/25006/2025 WP(C)/18480/2025	SUSANTI PATTANAYAK VS THE STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
220	D-WP(C)/26430/2025 WP(C)/18481/2025	RATIKANTA ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
221	D-WP(C)/25019/2025 WP(C)/18482/2025	SARBESWAR PARIDA VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
222	D-WP(C)/26593/2025 WP(C)/18483/2025	RANJAN KUMAR APAT VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	// 0 //
223	D-WP(C)/26783/2025 WP(C)/18484/2025	GOUTAM BHATTA VS ASST SETTLEMENT OFFICER, SETTLEMENT OFFICER, JEYPORE	GOPINATH MISHRA VS	// 0 //
224	D-WP(C)/25285/2025 WP(C)/18485/2025	HIMANEE SAMAL VS LAND ACQUISITION OFFICER, COLLECTORATE, KHURDA	BHUBANESWAR DASH VS	// 0 //
225	D-WP(C)/25422/2025 WP(C)/18486/2025	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
226	D-WP(C)/25278/2025 WP(C)/18487/2025	KHULANA SWAIN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
227	D-WP(C)/26427/2025	RATIKANTA ROUT	SATYA RANJAN MULIA	//

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	WP(C)/18488/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/26428/2025 WP(C)/18489/2025	MAHESWAR PADHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
229	D-WP(C)/26944/2025 WP(C)/18490/2025	SUVASHREE ROUSTRAY VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
230	D-WP(C)/26452/2025 WP(C)/18491/2025	ATRATRANA SELF HELP GROUP VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
231	D-WP(C)/26429/2025 WP(C)/18492/2025	RATIKANTA ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
232	D-WP(C)/26943/2025 WP(C)/18493/2025	DINDAYAL SHAH VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
233	D-WP(C)/26846/2025 WP(C)/18494/2025	SUBASINI DIP VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
234	D-WP(C)/16852/2025 WP(C)/18495/2025	DR.LAXMAN KUMAR BISWAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
235	D-WP(C)/25539/2025 WP(C)/18496/2025	BADAL KUMAR MOHAPATRA VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
236	D-WP(C)/26948/2025 WP(C)/18497/2025	NILADRI CHANDRIKA ROUT VS RUPAK KUMAR PAL	PRABIN DAS VS	// 0 //
237	D-WP(C)/26747/2025 WP(C)/18498/2025	RAKESH RANJAN MAHALIK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
238	D-WP(C)/26630/2025 WP(C)/18499/2025	RABINDRA KUMAR SAHOO VS	DURGESH NARAYAN RATH VS	// 0

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239	D-WP(C)/25564/2025 WP(C)/18500/2025	STATE OF ODISHA BRUNDABAN BEHERA VS	ARJUNA CHARANA BEHERA VS	// // ()
240	D-WP(C)/26819/2025 WP(C)/18501/2025	STATE OF ODISHA BASUDEB SETHI VS	DEBASIS TRIPATHY VS	// // ()
241	D-WP(C)/26633/2025 WP(C)/18502/2025	STATE OF ODISHA PADMINI NAYAK VS	DURGESH NARAYAN RATH VS	// // ()
242	D-WP(C)/25959/2025 WP(C)/18503/2025	STATE OF ODISHA AJIT GHIELA VS	RAMA KRISHNA NAIK VS	// // ()
243	D-WP(C)/26836/2025 WP(C)/18504/2025	STATE OF ODISHA CHATURBHUJA SAHU VS	BISWAJIT RANJAN TRIPATHY VS	// // ()
244	D-WP(C)/26637/2025 WP(C)/18505/2025	STATE OF ODISHA PRAFULLA KUARNR VS	DURGESH NARAYAN RATH VS	// // ()
245	D-WP(C)/26091/2025 WP(C)/18506/2025	STATE OF ODISHA DRIEMS UNIVERSITY,CTC VS	SHASHI BHUSAN JENA VS	// // ()
246	D-WP(C)/25566/2025 WP(C)/18507/2025	CERTIFICATE OFFICER , SADAR CUTTACK DEBARAJ MAJHI VS	ARJUNA CHARANA BEHERA VS	// // ()
247	D-WP(C)/25567/2025 WP(C)/18508/2025	STATE OF ODISHA KUSHA DWAJA MAJHI VS	ARJUNA CHARANA BEHERA VS	// // ()
248	D-WP(C)/26751/2025 WP(C)/18509/2025	STATE OF ODISHA SUBRAT KUMAR MOHANTY VS	TANMAY MISHRA VS	// // ()
249	D-WP(C)/26118/2025 WP(C)/18510/2025	STATE OF ODISHA KOLA VAMANA MURTY VS	KUNAL KUMAR SWAIN VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/26121/2025 WP(C)/18511/2025	GOPAL JAGAT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
251	D-WP(C)/25568/2025 WP(C)/18512/2025	RAJU KANDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
252	D-WP(C)/26024/2025 WP(C)/18513/2025	MANORAMA DAS VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
253	D-WP(C)/25529/2025 WP(C)/18514/2025	HARIHAR SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	// 0 //
254	D-WP(C)/25300/2025 WP(C)/18515/2025	SANJIB KUMAR JENA @ SANJIB JENA VS STATE OF ODISHA	AMIT KUMAR SAHOO VS	// 0 //
255	D-WP(C)/26126/2025 WP(C)/18516/2025	DILIP KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
256	D-WP(C)/26115/2025 WP(C)/18517/2025	SULATA PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
257	D-WP(C)/25536/2025 WP(C)/18518/2025	SABITA SENAPATI VS COLLECTOR, NABARANGPUR	TUKUNA KUMAR MISHRA VS	// 0 //
258	D-WP(C)/24237/2025 WP(C)/18519/2025	ZAYED HUSSAIN VS BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK	RAMAKANTA NAYAK VS	// 0 //
259	D-WP(C)/26924/2025 WP(C)/18520/2025	DEVIPRASAD SAMANTARAY VS PRANJA PARAMITA PRAHARAJ	SRINIVAS MOHANTY VS	// 0 //
260	D-WP(C)/26740/2025 WP(C)/18521/2025	PRIYABRATA BEHERA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
261	D-WP(C)/26870/2025	JAYANTI MOHAPATRA	ASHIS KUMAR MISHRA	//

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	WP(C)/18522/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/25647/2025 WP(C)/18523/2025	SUBASH CHANDRA PANIGRAHI VS PRINCIPAL SECY, REVENUE AND DISASTER MANAGEMENT, GOVT OF ODISHA, BBSR	MD. GOLAM MADANI VS	// 0 //
263	D-WP(C)/24627/2025 WP(C)/18524/2025	BIDYUTLATA KHATUA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
264	D-WP(C)/24798/2025 WP(C)/18525/2025	MAHIPAL BAG VS STEEL AUTHORITY OF INDIA LIMITED (SAIL), NEW DELHI	VS	// 0 //
265	D-WP(C)/26282/2025 WP(C)/18526/2025	ABHA ENGINEERING AND CONSTRUCTION, JAGATSINGHPUR VS STATE OF ODISHA	AKSHAYA JENA VS	// 0 //
266	D-WP(C)/25519/2025 WP(C)/18527/2025	NARMADABALA SWAIN VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //
267	D-WP(C)/25524/2025 WP(C)/18528/2025	DHARMANANDA MAHAPATRA VS STATE OF ORISSA	ROHIT RANJAN RAY VS	// 0 //
268	D-WP(C)/25901/2025 WP(C)/18529/2025	MANJULATA DAS VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
269	D-WP(C)/25958/2025 WP(C)/18530/2025	SAHASPUR GRAM PANCHAYAT, BHADRAK VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
270	D-WP(C)/26777/2025 WP(C)/18531/2025	NIRUPAMA DEHURI VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	// 0 //
271	D-WP(C)/26283/2025 WP(C)/18532/2025	RAMAKRUSHNA JALLY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
272	D-WP(C)/26793/2025 WP(C)/18533/2025	BIBHU PRASAD DALAI VS	DEVASHIS PANDA VS	// 0

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273	D-WP(C)/26619/2025 WP(C)/18534/2025	STATE OF ODISHA SUSHIL KUMAR BEHERA VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, ANGUL DIVISION	KAJAL SAHOO VS	// // 0 //
274	D-WP(C)/26960/2025 WP(C)/18535/2025	CHINMAYA MOHANTY VS DIRECTOR GENERAL OF FIRE SERVICES, HOME GUARDS AND CIVIL DEFENCE, ODISHA, CUTTACK	BIPIN KUMAR NAYAK VS	// 0 //
275	D-WP(C)/26601/2025 WP(C)/18536/2025	DIBYAJYOTI DISTRICT LEVEL MISSION SHAKTI FEDREATION, JHARSHUGUDA VS	BISWARANJAN MAHARATHA VS	// 0 //
276	D-WP(C)/26958/2025 WP(C)/18537/2025	STATE OF ODISHA KRUSHNA CHANDRA MOHANTY VS	ARUPANANDA GOSWAMY VS	// 0 //
277	D-WP(C)/25905/2025 WP(C)/18538/2025	STATE OF ODISHA DR. B. SUBRAMANYAM DAS VS	PARSURAM PANDA VS	// 0 //
278	D-WP(C)/23535/2025 WP(C)/18539/2025	STATE OF ODISHA RANGA SWAIN VS	DEEPALI MAHAPATRA VS	// 0 //
279	D-WP(C)/26936/2025 WP(C)/18540/2025	STATE OF ODISHA SAROJINI NAYAK VS	SITANSU MOHAN SINGH VS	// 0 //
280	D-WP(C)/26344/2025 WP(C)/18541/2025	STATE OF ODISHA TRILOCHAN NAYAK VS MEMBER BOARD OF REVENUE, CUTTACK	ARUN KUMAR MISHRA 2 VS	// 0 //
281	D-WP(C)/26938/2025 WP(C)/18542/2025	JAGANNATH SWAIN VS	SITANSU MOHAN SINGH VS	// 0 //
282	D-WP(C)/24849/2025 WP(C)/18543/2025	STATE OF ODISHA. BASANTA MANJARI PAHI VS	GANESH PRASAD SAMAL VS	// 0 //
283	D-WP(C)/26975/2025 WP(C)/18544/2025	STATE OF ODISHA JYOTI RANJAN RAJ VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //

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284	D-WP(C)/25753/2025 WP(C)/18545/2025	SAPNANANDA DAS VS STATE OF ODISHA	RAJIBA BIHARI MISHRA VS	// 0 //
285	D-WP(C)/25878/2025 WP(C)/18546/2025	PRABHAKAR PRADHAN VS THE ASST COMMISSIONER GST AND CENTRAL EXCISE, RAYAGADA DIVISION	BHABANI PRASAD MOHANTY VS	// 0 //
286	D-WP(C)/25907/2025 WP(C)/18547/2025	RASI DEHURY VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
287	D-WP(C)/26632/2025 WP(C)/18548/2025	ANTARAYAMI NAYAK VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
288	D-WP(C)/26964/2025 WP(C)/18549/2025	LAXMIDHAR SAHOO VS DIRECTOR GENERAL OF FIRE SERVICES, HOME GUARDS AND CIVIL DEFENCE, CUTTACK	BIPIN KUMAR NAYAK VS	// 0 //
289	D-WP(C)/25420/2025 WP(C)/18550/2025	HEMASAGAR PANIGRAHI VS COMMISSIONER CUM SECY, SSEPD, BBSR	SHRADHASHREE ROUTRAY VS	// 0 //
290	D-WP(C)/26654/2025 WP(C)/18551/2025	SYED SHAHRUDDIN AHMED VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
291	D-WP(C)/26946/2025 WP(C)/18552/2025	RABINDRA KUMAR PAIKRAY VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
292	D-WP(C)/26947/2025 WP(C)/18553/2025	KISHORE CHANDRA BAG VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
293	D-WP(C)/26714/2025 WP(C)/18554/2025	NATWARLAL AGRAWAL VS THE COLLECTOR, JHARSUGUDA	RAJESH RANJAN SAHOO VS	// 0 //
294	D-WP(C)/26716/2025 WP(C)/18555/2025	GAYATRI DEVI AGRAWAL VS THE COLLECTOR, JHARSUGUDA	RAJESH RANJAN SAHOO VS	// 0 //
295	D-WP(C)/26339/2025	JITENDRANATH NATH	SUVENDU KUMAR RAY	//

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	WP(C)/18556/2025	VS STATE OF ODISHA	VS	() //
296	D-WP(C)/27048/2025 WP(C)/18557/2025	GAURAV HOTA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// () //
297	D-WP(C)/26533/2025 WP(C)/18558/2025	BHAGABANA BIHARI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// () //
298	D-WP(C)/26054/2025 WP(C)/18559/2025	M/S. GURUDEV HOSPITAL, BERHAMPUR, GANJAM VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// () //
299	D-WP(C)/24997/2025 WP(C)/18560/2025	M/S. NARAYANI SONS INDIA PVT. LTD., KENDUJHAR VS JOINT COMMISSIONER OF STATE TAX (APPEAL), JAJPUR RANGE	PRANAYA KISHORE HARICHANDAN VS	// () //
300	D-WP(C)/26461/2025 WP(C)/18561/2025	KARTIK CHANDRA BEHERA VS MUKTAMANI BEHERA	BINI MISHRA VS	// () //
301	D-WP(C)/26391/2025 WP(C)/18562/2025	SATYABAN PRADHAN VS THE COLLECTOR, KENDRAPARA	ARIJEET MISHRA VS	// () //
302	D-WP(C)/26961/2025 WP(C)/18563/2025	ALOK SAHOO VS DIRECTOR GENERAL OF FIRE SERVICE, HOME GUARDS AND CIVIL DEFENCE, CUTTACK	BIPIN KUMAR NAYAK VS	// () //
303	D-WP(C)/26286/2025 WP(C)/18564/2025	SADANANDA SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS	// () //
304	D-WP(C)/26910/2025 WP(C)/18565/2025	SNEHALATA BEHERA VS STATE OF ODISHA	BINI MISHRA VS	// () //
305	D-WPCRL/19845/2025 WPCRL/84/2025	ANANTA KUMAR MANDAL VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /67 /2025 () //
306	D-WPCRL/19879/2025 WPCRL/85/2025	ASUTOSH SAHOO VS	CHAKRADHAR SINGH VS	BHADRAK RURAL /276 /2025 ()

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307	D-WPCRL/19207/2025 WPCRL/86/2025	STATE OF ODISHA BAYAJANTI PANDA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// BHANJANAGAR /214 /2025 ()
308	D-ABLAPL/18848/2025 ABLAPL/7882/2025	JYOSHNRANI @ JYOSHNRANI TRIPATHY @ NAYAK VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// NAYAPALLI P.S. /156 /2025 ()
309	D-ABLAPL/19844/2025 ABLAPL/7883/2025	STATE OF ODISHA DEBARAJ SENAPATI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// BHANJANAGAR /660 /2025 ()
310	D-ABLAPL/19403/2025 ABLAPL/7884/2025	STATE OF ODISHA PRAJAT KUMAR DALABEHERA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// BARAMBA /253 /2024 ()
311	D-ABLAPL/19554/2025 ABLAPL/7885/2025	STATE OF ODISHA MIR KALAM @ SK. KAMAL VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /129 /2025 ()
312	D-ABLAPL/19855/2025 ABLAPL/7886/2025	STATE OF ODISHA SURAJ SAMAL VS STATE OF ODISHA	ANUPAM DASH VS	// AUL /210 /2025 ()
313	D-ABLAPL/19405/2025 ABLAPL/7887/2025	STATE OF ODISHA NIRUPAMA BALABANTARAY VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// JANKIA P.S. /177 /2025 ()
314	D-ABLAPL/19858/2025 ABLAPL/7888/2025	STATE OF ODISHA MITU PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// BEGUNIA P.S. /182 /2025 ()
315	D-ABLAPL/19584/2025 ABLAPL/7889/2025	STATE OF ODISHA GAHAN GOUDA @ GAHANA GOUDA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// TARASINGI /238 /2024 ()
316	D-ABLAPL/19574/2025 ABLAPL/7890/2025	STATE OF ODISHA ANDRIYA MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	// MOHANA /252 /2021 ()
317	D-ABLAPL/19908/2025 ABLAPL/7891/2025	STATE OF ODISHA GOPAL CHANDRA JENA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// TALASARI MARINE /56 /2025 ()

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318	D-ABLAPL/19585/2025 ABLAPL/7892/2025	SK. KALIMUDDIN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /317 /2025 () //
319	D-ABLAPL/19577/2025 ABLAPL/7893/2025	ANDRIYA MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /248 /2021 () //
320	D-ABLAPL/19586/2025 ABLAPL/7894/2025	SANTOSH KUMAR MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /31 /2025 () //
321	D-ABLAPL/19909/2025 ABLAPL/7895/2025	SK. ANSAR QUADRI VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	SABARANG /111 /2025 () //
322	D-ABLAPL/19608/2025 ABLAPL/7896/2025	SAMEER KULDEEP VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /199 /2025 () //
323	D-ABLAPL/19613/2025 ABLAPL/7897/2025	KARAN KUMAR RAY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHETRARAJPUR /59 /2025 () //
324	D-ABLAPL/19765/2025 ABLAPL/7898/2025	NARENDRA KUMAR PRADHAN VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	//0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(B)CC/0000071/2025
325	D-ABLAPL/19611/2025 ABLAPL/7899/2025	BHUVENSHWAR DAS VS STATE OF ODISHA	ABESH KAMAL VS	// () //
326	D-ABLAPL/19199/2025 ABLAPL/7900/2025	LALIT KUMAR JENA VS STATE OF ODISHA	DEBASIS MISHRA VS	GHASIPURA /73 /2025 () //
327	D-ABLAPL/19616/2025 ABLAPL/7901/2025	MAKARA KAMILA @ KARTIK CHANDRA KAMILA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	JALESWAR /296 /2025 () //
328	D-ABLAPL/19766/2025 ABLAPL/7902/2025	DEBASIS DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000061/2025
329	D-ABLAPL/19206/2025	MANORANJAN JENA	DEBASIS MISHRA	GHASIPURA /73 /2025

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	ABLAPL/7903/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/19767/2025 ABLAPL/7904/2025	DIPAK SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/000054/2025
331	D-ABLAPL/19642/2025 ABLAPL/7905/2025	JYOTI PRATAP HATI VS STATE OF ODISHA	JAYADEBA BEHERA VS	SAINTALA /192 /2025 () //
332	D-ABLAPL/19628/2025 ABLAPL/7906/2025	MD. RAHEMTULLA VS STATE OF ODISHA	SK. KALIM UDDIN VS	CAPITAL P.S. /612 /2024 () //
333	D-ABLAPL/19708/2025 ABLAPL/7907/2025	KANCHANBALA MOHALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /489 /2025 () //
334	D-ABLAPL/19709/2025 ABLAPL/7908/2025	GANDHARBA ROUT VS STATE OF ODISHA	PVS NANAJI ACHARY VS	MALKANGIRI /261 /2025 () //
335	D-ABLAPL/19744/2025 ABLAPL/7909/2025	AMRUT PANDEY VS STATE OF ODISHA	TAPOBANTA BARIK VS	PAIKMAL /125 /2025 () //
336	D-ABLAPL/19746/2025 ABLAPL/7910/2025	PRAMOD KUMAR JENA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	CHOUDWAR /352 /2025 () //
337	D-ABLAPL/19777/2025 ABLAPL/7911/2025	RAJANI SWAIN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	ANGUL SADAR PS /297 /2025 () //
338	D-ABLAPL/19784/2025 ABLAPL/7912/2025	RAJANI KANTA MISHRA VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	/ /0 () //
339	D-ABLAPL/19806/2025 ABLAPL/7913/2025	SANJUKTA BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /549 /2025 () //
340	D-ABLAPL/19633/2025 ABLAPL/7914/2025	SOMANATH BARIKI VS	SANJIT MISHRA VS	CHANDANPUR /130 /2025 ()

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341	D-ABLAPL/19786/2025 ABLAPL/7915/2025	STATE OF ODISHA TAHASIL DEEP @ TAHASIL DIPA VS	SK. ZAFARULLA VS	// KANTAMAL /27 /2025 ()
342	D-ABLAPL/19641/2025 ABLAPL/7916/2025	STATE OF ODISHA SASMITA BISWAL VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /119 /2025 ()
343	D-ABLAPL/19820/2025 ABLAPL/7917/2025	STATE OF ODISHA SUMATI GOUDA @ PADI GOUDA VS	JYOTIRMAYA SAHOO VS	// BUGUDA /216 /2019 ()
344	D-ABLAPL/19824/2025 ABLAPL/7918/2025	STATE OF ODISHA BISWARANJAN SAHOO VS	PRADIPTA BEURA VS	// J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000064/2025
345	D-ABLAPL/19825/2025 ABLAPL/7919/2025	STATE OF ODISHA RAJA KISHORE DAS VS	PRADIPTA BEURA VS	// J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000040/2025
346	D-ABLAPL/19693/2025 ABLAPL/7920/2025	STATE OF ODISHA PRASANNA KUMAR SAHOO VS	JAYANTA KUMAR PADHI VS	// KHANDAGIRI P.S. /403 /2025 ()
347	D-ABLAPL/19918/2025 ABLAPL/7921/2025	STATE OF ODISHA BRAJABANDHU PATRA VS	AMITAV TRIPATHY VS	// KANTAMAL /21 /2025 ()
348	D-ABLAPL/19861/2025 ABLAPL/7922/2025	STATE OF ODISHA BALARAM SAHOO VS	ROHIT RANJAN RAY VS	// RANPUR /179 /2025 ()
349	D-ABLAPL/19923/2025 ABLAPL/7923/2025	STATE OF ODISHA BISIKESAN KHAMARI VS	AMITAV TRIPATHY VS	// KANTAMAL /34 /2025 ()
350	D-ABLAPL/19865/2025 ABLAPL/7924/2025	STATE OF ODISHA PRASANTA PRADHAN VS	SARADA PRASAD DASH VS	// NACHUNI /172 /2025 ()
351	D-ABLAPL/19915/2025 ABLAPL/7925/2025	STATE OF ODISHA PARAMJEET SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// JHARSUGUDA SADAR /215 /2025 () //

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352	D-ABLAPL/19429/2025 ABLAPL/7926/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	DHARAKOT PS /240 /2025 () //
353	D-ABLAPL/19752/2025 ABLAPL/7927/2025	ALOKA KUMAR MISHRA VS STATE OF ODISHA	RASHMI RANJAN SINHA VS	BALIKUDA /288 /2025 () //
354	D-ABLAPL/19928/2025 ABLAPL/7928/2025	MANOJ KUMAR MISHRA VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /54 /2018 () //
355	D-ABLAPL/19919/2025 ABLAPL/7929/2025	RATIRANJAN PAIKRAY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /179 /2025 () //
356	D-ABLAPL/20023/2025 ABLAPL/7930/2025	D.NIHARKA RAO @ SAI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /78 /2025 () //
357	D-ABLAPL/19935/2025 ABLAPL/7931/2025	PRIYABRATA PRADHAN @ BABUL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //
358	D-ABLAPL/19869/2025 ABLAPL/7932/2025	SK. IMTIAZ @ BHALU VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /139 /2025 () //
359	D-ABLAPL/20024/2025 ABLAPL/7933/2025	SILU @ PRADOSH KUMAR JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	GHASIPURA /254 /2025 () //
360	D-ABLAPL/19902/2025 ABLAPL/7934/2025	SUMIT HARIJAN VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /128 /2025 () //
361	D-ABLAPL/20005/2025 ABLAPL/7935/2025	MADHU SOREN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /530 /2025 () //
362	D-ABLAPL/18538/2025 ABLAPL/7936/2025	PRAFULLA PARIDA VS STATE OF ODISHA	AJIT CH MOHAPATRA VS	MAHANGA /191 /2025 () //
363	D-ABLAPL/19911/2025	GOKULANANDA DAS	ASHOK KUMAR SAHOO	KUDANAGARI /105 /2025

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	ABLAPL/7937/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/20121/2025 ABLAPL/7938/2025	SUJATA ROUT VS STATE OF ODISHA	DEBI PRASAD DASH VS	DHAULI PS /143 /2025 () //
365	D-ABLAPL/19265/2025 ABLAPL/7939/2025	GHANASHYAM TANDI VS STATE OF ODISHA	LALIT SAHU VS	BIJEPUR /106 /2025 () //
366	D-ABLAPL/19924/2025 ABLAPL/7940/2025	LAXMIPRIYA DAS VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BEGUNIA P.S. /135 /2025 () //
367	D-ABLAPL/19729/2025 ABLAPL/7941/2025	SANJAY ANKA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /199 /2025 () //
368	D-ABLAPL/19955/2025 ABLAPL/7942/2025	DAYANIDHI MAJHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /147 /2025 () //
369	D-ABLAPL/19943/2025 ABLAPL/7943/2025	SANGITA NAYAK @ SARITA NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NACHUNI /180 /2025 () //
370	D-ABLAPL/19970/2025 ABLAPL/7944/2025	SUDARSHAN MOHAPATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	KONARK /200 /2022 () //
371	D-ABLAPL/19828/2025 ABLAPL/7945/2025	AKSHAYA MOHANTY VS STATE OF ODISHA	NILAMBAR JENA VS	SIMULIA /278 /2025 () //
372	D-ABLAPL/19957/2025 ABLAPL/7946/2025	JYOTSNARANI BHUYAN @ JYOTSNA BHUYAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /150 /2025 () //
373	D-ABLAPL/19910/2025 ABLAPL/7947/2025	SURENDRANATH LENKA VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	NEMALO /148 /2025 () //
374	D-ABLAPL/19971/2025 ABLAPL/7948/2025	JAYANTA BIBHAR @ JAYANTA BIBAR VS	SRINIVAS MOHANTY VS	GUDARI /24 /2025 ()

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375	D-ABLAPL/19958/2025 ABLAPL/7949/2025	STATE OF ODISHA SACHIDANANDA MAHAKUD @ MANTU VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// JATNI P.S. /200 /2025 ()
376	D-ABLAPL/19948/2025 ABLAPL/7950/2025	STATE OF ODISHA ABHI BAG VS STATE OF ODISHA	SIDHARTHA DAS VS	// TITILAGARH /196 /2025 ()
377	D-ABLAPL/19973/2025 ABLAPL/7951/2025	STATE OF ODISHA ASGAR HUSSAIN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// SAMBALPUR SADAR /132 /2022 ()
378	D-ABLAPL/20047/2025 ABLAPL/7952/2025	STATE OF ODISHA RANDHIR SINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// NAWAPARA /149 /2025 ()
379	D-ABLAPL/19963/2025 ABLAPL/7953/2025	STATE OF ODISHA ANUBHAB CHOULIA VS STATE OF ODISHA	SK. ZAFARULLA VS	// MANAMUNDA /194 /2025 ()